

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 54/(MAH)/2014
CA No.

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 05.10.2016

NAME OF THE PARTIES: Mr. Nirav Chandrakant Parikh
V/s.
M/s. Unicorp Financial Services Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 614 of the Companies Act 1956.

S. No.	NAME	DESIGNATION	SIGNATURE
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1)	PIYUSH A LUKTKE	ADVOCATE	<i>P. A. Luktke</i>
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Order

CP No. 54/614/CLB/MB/MAH/2014

The Professional appearing on behalf of the Petitioner submissions
are part heard, at request of the professional appearing on behalf of the
Petitioner, list this matter for further hearing on 17.10.2016.

sd/-

B.S.V. PRAKASHKUMAR
Member (Judicial)

sd/-

V. NALLASENAPATHY
Member (Technical)